

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 2397/2023 IA 2398/2023 In C.P. (IB)/1616(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Mr. Pravin R. Navandar Resolution
Professional of Unitech Transformers
Pvt. Ltd.
IN THE MATTER OF
Vellurmadam Harish Gopalkrishnan
V/s
Bharat Cooperative Bank**

Section: 60(5) Sec 43(1) r/w Sec 44(1) Sec 66(1) U/s 7 of (IBC)

ORDER

IA.No.2397/2023, IA.No.2398/2023: - PCS. Devaraj Raman
appeared for the RP. Adv. Amir Arsiwal a/w Adv. Vidit Divya Kumat
appeared for the Respondents. List this matter on **04.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)